

(c) whether teachers are able to complete the course on time in case of delayed delivery of books ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :** (a) to (c) The information furnished by New Delhi Municipal Committee and Municipal Corporation of Delhi is as below :—

**N. D. M. C.**

In NDMC schools text books are usually issued in the 2nd week of May but this year the distribution of books was undertaken in the month of June, 1991. This does marginally affect the studies of the students. However, the teachers are able to complete the courses in time.

**M. C. D.**

In MCD schools free text books were distributed before the re-opening of schools, after summer vacation.

[English]

**Ban on Students of Non-CBSE Affiliated Schools to Undertake CBSE Examination**

3392. **SHRIMATI MAHENDRA KUMARI :**

**SHRIMATI SUMITRA MAHAJAN :**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Central Board of Secondary Education has barred stu-

dents of non-CBSE affiliated schools to undertake the CBSE examination ;

(b) if so, the reasons therefor ; and

(c) the alternative arrangements being made for students of non-CBSE affiliated schools ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :** (a) and (b) The Central Board of Secondary Education (CBSE) is an affiliating Board. As such, only students from the schools affiliated to the CBSE can appear for the examinations conducted by it.

(c) Does not arise.

**Time Bound Programme for DDA Flats**

3393. **SHRI CHETAN P. S. CHAUHAN :**

**SHRI DATTATRAYA BHANDARU :**

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any time bound programme has been chalked out by the Delhi Development Authority to allot flats to all the remaining applicants in different categories ;

(b) if so, the details thereof ; Schemewise ; and

(c) the time by which flats will be allotted to all the persons waiting for allotment ?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :** (a) and (b) The allotment of flats to the remaining registrants under different schemes will